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THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Annual Report of the School of Buddist Philosophy, Leh, Ladakh, for the year 1981-82, together with Review by Government on the Report.
- (ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above and also for not laying the Audited Accounts of the School for the years 1978-79 to 1981-82.

[Placed in Library. See No. LT-5977/ 83 for (i) and (ii)]

- I. Report and Accounts for the year ended the 30th June, 1979 of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad and .realted papers.
- n. Report and Accounts (1981-82) of the National Seeds Corporation Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMED KHAN): Sir, I beg to Jay on the Table.

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:-
  - (i) (a) Eleventh Annual Report and Accounts of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year ended the 30tft June, 1979, together with the Auditors' Report on thet Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-5979/83 for (a) and (b)]

(ii) (a) Nineteenth Annual Report and Accounts of the National Seeds Corporation Limited, New Delhi, for the year 19,81-82, together with the Auditors' Report on t'.ie Accounts and the comments of the Comptroller Auditor Genera! of India thereon.

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- (b) Review by Government on the working of the Corporation [Placed in Library. See No. LT-5978/83 for (a) and (b)].
- (2) Statement (in English and Hindi) giving reasons for the delay in laving the papers mentioned at (1) (i) above. [Placed in. Library. See No. LT-5979/ 83]

Report and Accounts (1978-79) of the Karnataka Dairy Development Corpora-tion Limited, Bangalore, Karnataka, and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 6J9A of the Companies Act. 1956:-
  - (i) Fifth Annual Report and Accounts of the Karnataka Dairy Development Corporation Limited. Bangalore, Karnataka, for tlie year 1978-79, together with the Auditors' Report on the Accounts and the comments of ihe Comptroller and Auditor General of India thereon.
  - (ii) Review by Government on the working Of the Corporation.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I above.

[Placed in Library. See No. LT-5981/ 83 for (I) and (II)].

I. Report (1982-83) of the Comptroller and Auditor General of India. Union Government Commercial Part II.